

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 241 of 2013

Dated: 18th December, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Versus

Counsel for the Appellant(s) : Mr. Piyush Joshi
Mr. Aspi Kapadia
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Sourav Aggarwal
Ms. Sonali Malhotra for PNGRB

ORDER

Reply has been filed by the Board. The learned counsel for the Appellant seeks some time for filing Rejoinder. Accordingly, he is directed to file the same on or before 23.01.2014. after serving copy on the other side.

Post the matter on **23.01.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**